NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAL**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

: CA/13/IB/2017

PETITION NUMBER

: CA/2(IB)/CB/2017

NAME OF PETITIONER(S)

: CAPEGEMINI TECHNOLOGY SERVICES INDIA LTD

NAME OF THE RESPONDENTS (S)

: REAL VALUE PROMOTERS PVT LTD

UNDER SECTION

: Rule 6 of IBC Rules r/w Sec (13) of Insolvency code 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Shwetha Vasudevan for Mr. TK Bhaskai

2. R. VIDHYA EHANKAR R. ASHOLKUMAR

Counsel for the Applicant
Counsel For Respondent

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time to make compliance with the order dated 22.09.2017. Put up on 03.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)